Sudhanshu Gupta

Insolvency Professional Registration Number: IBBI/IPA-002/IP-N00216/2017-18/10668

Address: 311, Agarwal Chamber-2, Plot No. 30, 31,

Veer Savarkar Block, Opp. Metro Pillar No. 58,

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Filing of list of creditors of the Corporate Debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)
Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

S. No.	Category of creditor	received	ry of claims d	Summary of claims admitted		Amount of	claims not	Amount of claims	Annexure	Remarks, if any
		No. of Amount claims		No. of Amount of claims admitted		contingent claims	admitted	under verification	4. ,	
1.	Secured financial creditors belonging to any class of creditors	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No
2.	Unsecured financial creditors belonging to any class of creditors	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No
3.	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,40,94,521	1	1,40,94,521	NIL	NIL	NIL	1	No
4.	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	17,48,89,041	3	17,48,75,891	NIL	13150	NIL	2	Revised claim of Rs. 6,08,66,301 received from Ankit Leasing and Finance Company Limited is not tallied with books of accounts of the Corporate Debtor to the extent of Rs. 13150
5.	Operational creditors (Workmen)	0	0	N.A.	N.A.	INSOLVENCY	N.A.	N.A.	N.A.	No

6.	Operational creditors	1	2,00,000	1	1,75,000	NIL	25000	NIL	3	Claim of Rs. 2,00,000 from
	(Employees)									Mr. Sipendra Kumar not
										tallied with books of
										accounts of the Corporate
										Debtor to the extent of Rs.
										25000
7.	Operational creditors (Government Dues)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No
8.	Operational creditors	1	1,34,77,397	1	1,23,90,000	NIL	10,87,397	NIL	4	On basis of Legal
	(other than Workmen,									pronouncement of Hon'ble
	Employees and Government Dues)									Supreme Court order
	Government Dues)									"Greater Noida Industrial
										Development Authority Vs
										Prabhjit Singh Soni", IRP
										admitted Claim to the
										extent of amount of default
										mentioned in the CIRP
										admission order in view
										amount recorded in the
										books of accounts of the
										Corporate Debtor is less
	Other anditon if and	0		NI A			+			than the amount of default
9.	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	N.A.	N.A.	N.A.	N.A.	N.A.	N.A.	No
Tota		6	20,26,60,959	6	20,15,35,412		11,25,547			



Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited) Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)

List of creditors as on: 01-08-2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

	Name of creditor	Details o			Det	ails of claim a	dmitted			Amount of continge nt claim	Amount of any Mutual dues, that may be	Amount of claim not admitted	Amount of claim under verificatio n	Remarks , if any
	, a	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covere d by guarant ee	Whet her relate d party	% voting share in CoC		set off			
1.	Pashupati Facility & Management Services Private Limited	18-09-2023	1,40,94,521	1,40,94,521	Financial	1,40,94,521	NIL	No	7.45%	NIL	NIL	NIL	NIL	No



(Amount in ₹)

Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)
Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)

List of creditors as on: 01-08-2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

SI. No.	Name of creditor	Details o rece			Details of o	claim admitt	ed		Amount of continge nt claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verificatio n	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarante e	Wheth er related party?	% voting share in CoC					· .
1.	Ankit Leasing and Finance Company Limited	26-09-2023	6,08,66,301	6,08,53,151	Financial	NIL	No	32.20%	NIL	NIL	13150	NIL	Revised claim of Rs. 6,08,66,301 received is not tallied with books of accounts of the Corporate Debtor by Rs. 13,150
2.	Evalina Powertec System Private Limited	19-09-2023	4,82,74,658	4,82,74,658	Financial	NIL	No No	25.55%	NIL	NIL	NIL .	NIL	No
3.	Alachlor Trading and Marketing Private	19-09-2023	6,57,48,082	6,57,48,082	Financial	NIL NIL NIL NIL	No ANSHU GUA SOLVENCY FESSIONAL	34.80%	NIL	NIL	NIL	NIL	No

Limited						

Annexure-3

Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)

Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)

List of creditors as on: 01-08-2024

List of Operational Creditors (Employees)

					-iot or open	, ,				(Alliount in			
SI.	Name	Name of	Details of	claim	D	etails of clain	n admitted		Amount of	Amount	Amount	Amount of	Remarks, if
No.	of	employee	receive	ed					contingent	of any	of	claim	any
	authori								claim	Mutual	claim	under	
	sed		-0							dues,	not	verification	
	represe				1					that	admitted		
	ntative,									may be			
	if any									set off			
	,		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC					
1.	N.A.	Mr. Sipendra Kumar	26-09-2023	2,00,000	1,75,000	Operational	Yes	N.A.	NIL	N.A.	25000	NIL	Claim of Rs. 2,00,000 received is not tallied with books of accounts of the Corporate Debtor to the extent of Rs. 25000



Name of the corporate debtor: Teriyaki Builders Private Limited (Formerly known as Oasis Suppliers Private Limited)

Date of commencement of CIRP: 29-08-2023 (Copy of NCLT Order received on 5th September, 2023)

List of creditors as on: 01-08-2024

List of Operational Creditors (other than Workmen, Employees and Government Dues)

		List of Operational Creditors (other than workmen, Employees and Government Dues											ount in ₹	
SI.	Name of		of claim		Deta	ils of claim a	admitted			Amo	Amount	Amount	Amo	Remarks, if
No.	creditor	rece	eived							unt	of any	of	unt	any
										of	Mutual	claim	of	
										conti	dues,	not	clai	
												admitted	m	
										ngent	that may		unde	
										9	set off		r	
	2									-			verifi	
											- 00		catio	
	190												n	
		Date of	Amount	Amount of	Nature	Amount	Amount	Wheth	%	<u> </u>	-			
		receipt	claimed	claim	of claim	covered	covered	er	voting		9			
				admitted		by	by guara	related	share					
	ž.					security	-ntee	party?	in					
		00.07.0004	1 0 1 77 007	1 00 00 000		interest		<u> </u>	CoC					
1.	Arista	29-07-2024	1,34,77,397	1,23,90,000	Operation	NIL	NIL	No	N.A.	NIL	N.A.	10,87,397	NIL	On basis of
	Management				al									Legal
	& Realty													pronouncemen
	Advisor	# 1									.*			t of Hon'ble
	Private													Supreme
	Limited													Court order
	,	-			8									"Greater Noida
														Industrial
											3:			Development
					-									Authority Vs
	s .			·										Prabhjit Singh
1														Soni", IRP
														admitted Claim
							-							to the extent of
														amount of
														default
														mentioned in
					N									the CIRP
		y												admission

						х.							order in view
													amount
													recorded in the
							-						books of
	,								,				accounts of
		2		-									the Corporate Debtor is less
												1	Debtor is less
													than the
													amount of
													than the amount of default



Sudhanshu Gupta
Interim Resolution Professional of Teriyaki Builders Private Limited
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Place: Delhi

Date: 01st August, 2024

